ANNEXURE-B

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

| SI. N o | Category of creditor | Summary of claims received | | Summary of claims admitted | | Amount of contingen t claims | Amount of claims not admitted | Amount of claims under verificati on | Details in Annexure | Rem s, if |
|---------------|--|----------------------------|-----------|----------------------------|-----------|---------------------------------------|-------------------------------|--|------------------------|--------------|
| | | No. of claims | Amount | No. of claims | Amount | | | | | |
| 1. | Secured financial creditors belonging to any class of creditors | - | - | - | - | - | - | - | Annex-1 | |
| 2. | Unsecured financial creditors belonging to any class of creditors | - | - | - | - | - | 1.2 | - | Annex-2 | |
| 3. | Secured financial creditors (other than financial creditors belonging to any class of creditors) | | - | - | - | - | - | - | Annex-3 | |
| 4. | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | 2 | 37,27,896 | 2 | 37,27,896 | - | - | - | Annex-4 | |
| 5. | Operational creditors (Workmen) | - | - | - | - | - | - | ANG KUM PATOR - NO | Annex-5 | |

| 6. | Operational creditors (Employees) | - | - | <u>-</u> | - | - | - | - | Annex-6 | - 1 |
|----|---|---|-----------|----------|-----------|---|---|---|---------|-----|
| 7. | Operational Creditors (Government Dues) | | - | - | - | ē | - | - | Annex-7 | - |
| 8. | Operational Creditors (other than Workmen and Employees and Government Dues) | - | - | • | - | - | | - | Annex-8 | - |
| 9. | Other creditors, if any, (other than financial creditors and operational creditors) | - | - | - | - | - | - | - | Annex-9 | |
| | Total | 2 | 37,27,896 | 2 | 37,27,896 | | | | | - |





Annexure - 9

Name of the corporate debtor: Sintra Limited;

Date of commencement of CIRP: 25/02/2022; List of creditors as on 17/03/2022;

List of other creditors (other than Financial Creditors and Operational Creditors)

|). V | Nam e of credit or | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amoun t of claim under verifica tion | Rema rks, if an y |
|---------|-----------------------------|---------------------------|---------------------------|--------------------------------|--------------------|--|--|------------------------|----------------------------|---|---------------------------------------|---|---------------------------------------|
| | | Date of receipt | Amoun t claime d | Amount of claim admitted | Nature of claim | Amount Covered by Security Interest | Amount covered by the guarante e | Whether related party? | | | | | |
| - | - | - | • | | • | • | • | • | • | • | • | - | - |
| - | - | - | - | - | - | • | • | - | • | • | • | - | - |

